

Flag hoisting with usual manner will be held in the Court Compound at Raiganj as well as in the residential Office bungalow at Karnajora, Raiganj of the undersigned to observe the Independence Day on 15th of August, 2020 at 9:00 a.m. All the Judicial Officers and the staff of the Sadar are requested to attend the Flag Hoisting Ceremony at Court Compound at 9:00 a.m. on that day.

The Judge-in-charge of Nezarat, Civil Courts, Islampur be also directed to arrange for Flag Hoisting on 15th of August, 2020 in the Court Compound at Islampur in presence of all the Judicial Officers and the staff of Sub-Divisional Court at Islampur.

The District Nazir and the Sub-Divisional Nazir be hereby directed to make necessary arrangement for light refreshment on the occasion, observing all the financial formalities as per existing rules in their respective stations.

Social distancing and other safety protocol for COVID-19 during flag hoisting on 15th day of August, 2020 should strictly be maintained.

Inform all concerned.



District Judge,
Uttar Dinajpur at Raiganj.

Office of the District Judge, Uttar Dinajpur at Raiganj.
English Department.

Memo No. 1144 (34)/G

Dated 13.08.2020

Copy forwarded for information and taking necessary action to :-

- 1-2-3-4) The Additional District and Sessions Judge, 1st/2nd Court, Raiganj/Islampur, U/D.
- 5-6-7-8) The Additional District and Sessions Judge, FTC-III, Raiganj/Islampur, U/D.
- 9-10) The Civil Judge, Sr. Division, Raiganj/Islampur, Uttar Dinajpur.
- 11) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj.
- 12-13) The Additional Chief Judicial Magistrate, Raiganj/Islampur, Uttar Dinajpur.
- 14-15-16-17) The Judicial Magistrate, 1st / 2nd Court, Raiganj/Islampur, Uttar Dinajpur.
- 18-19) The Civil Judge, Jr. Division, Raiganj/Islampur, Uttar Dinajpur.
- 20) The Civil Judge, Jr. Division Additional Court-cum-JM, Raiganj, U/D.
- 21-22-23-24) The Judge-in-Charge of Nezarat/Accounts, Civil Courts, Raiganj/Islampur, U/D.
- 25-26-27-28) The Judge-in-Charge of Copying Dept, Civil/Criminal, Raiganj/Islampur, U/D.
- 29-30) The Judge-in-Charge of Forms & Stationaries/DRR, Civil Courts, Raiganj, U/D.
- 31-32) The Secretary, DLSA/S.D.L.S.C., Raiganj/Islampur, U/D
- 33) Smt Gopa Das, Civil Judge (Jr. Division) on probation, Raiganj, Uttar Dinajpur.
- 34) Esharul Haque, Civil Judge (Jr. Division) on probation, Islampur, Uttar Dinajpur.

All staff under their immediate control be informed to act accordingly.



District Judge,
Uttar Dinajpur at Raiganj.

Memo No. 1145 (7)/G

Dated 13.08.2020

Copy forwarded for information and taking necessary action to :- .

- 1) The District Magistrate, Uttar Dinajpur.
- 2-3) The Superintendent of Police, Uttar Dinajpur at Raiganj/Islampur Police District.
- 4-5-6-7) President/Secretary, Bar Association, Raiganj/Islampur.



District Judge,
Uttar Dinajpur at Raiganj.